

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No.408 of 2018**

**IN THE MATTER OF:**

**M/s Vintage Hotels (P) Ltd. & Anr.**

**...Appellants**

**Vs.**

**Ahamed Nizar Moideen Kunhi  
Kunhimahin**

**...Respondent**

**Present:**

**For Appellants: Mr. Mayilsamy. K, Advocate.**

**For Respondent: Mr. Judy James.**

**ORDER**

**(Through Virtual Mode)**

**13.10.2020:** At request of Mr. Mayilsamy. K, Learned Counsel for the Appellants to obtain necessary instructions in the instant Company Appeal, from the Appellant, the matter is adjourned to **15<sup>th</sup> October, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**